

48

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES:

Ato (I) Ltd.
V/s.

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
48	Priganka Shetty 11b Advaya Legal	Advocate for Corporate Debtor	
48	Mrs. Kalyani C. Pamra	Ad. for operational creditor	

ORDER

CP No.851/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter tomorrow on 12.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)